

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2852

TO BE ANSWERED ON 2nd DECEMBER, 2016/ AGRAHAYANA 11, 1938 (SAKA)

RANKING IN EASE OF DOING BUSINESS

QUESTION

2852 : **SHRI E.T. MOHAMMED BASHEER**

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of India's ranking in ease of doing business as per international finance corporation reports;
- (b) whether Government is aware that further policy and regulatory reforms are needed to uplift India in this regard; and
- (c) if so, the details thereof and the steps taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ARJUN RAM MEGHWAL)

(a) India ranks 130th in the World Bank's annual Doing Business Report (DBR) 2017.

(b)& (c) The World Bank's annual Doing Business Report (DBR) 2017 is based on the Global Best practice on 10 (ten) specified indicators namely starting a business, dealing with construction permits, getting electricity, registering property, getting credit, protecting minority investors, paying taxes, trading across borders, enforcing contracts, and resolving insolvency.

Government has urged the Central Government Ministries/Departments to analyse the World Bank's latest report on Ease of Doing Business. Ministries/Department concerned have been provided with the next set of reforms and have been asked to identify additional areas related to the Department where reforms and corrective measures need to be taken to ensure time bound and effective implementation of reforms.

Nodal Departments / Ministries shall, in coordination with State Government of NCT of Delhi and Government of Maharashtra shall be responsible for reducing procedures, time and cost across each indicator. Ministries / Departments concerned have also been asked to pursue regular engagements with stakeholders through an online mechanism to receive feedback / inputs and also conduct workshops with the users and stakeholders to familiarize them with the reforms.
